Sl. No.	Name of the Project	Name of the Operating Agency
20.	Development of Indian Urban Driving Cycle for xEV [To ascertain/develop Driving Cycle for electric/hybrid vehicles in Indian conditions]	$[Department\ of\ Electrical Engineering/$
21.	HUB and SPOKE consortium for e-2W and e-3W Electric Drives [To design and develop Non-Permanent Magnet Motor Drives for e2W and e-3W based on actual Drive Cycles in Indian conditions]	Principal Investigator- NFTDC, Hyderabad; TVS-Lucas Limited Institutions- IIT Guwahati; IIT Jodhpur; IIT BBSR; VIT Chennai; NITTEE, Surathkal Industry Partners- Lucas TVS, Chennai; Ampere Vehicles, Coimbatore; Electrotherm; Lohia Auto Industries
22.	Switched Reluctance Traction motor and controller for 2W and 3W [Due to advances in power Electronics, researches are being done in the field of motor development for EVs. This project is for the development of Switched Reluctance Motor for EVs, which allow for sophisticated control and monitoring of the characteristic of the motors]	Principal Investigator- Aditya Auto Products and Engg. (I) Pvt. Ltd.; NITK Surathkal Industry Partners- Hero Eco; Ampere Vehicles Pvt. Ltd.
23.	Synchronous Reluctance Motor Drive for Indian Electric Vehicle applications [Due to advances in power Electronics, researches are being done in the field of motor development for EVs. This project is for the Development of Synchronous Motor for EVs, which allow for sophisticated control and monitoring of the characteristic of the motors]	Principal Investigator- IIT Madras Industry Partners- Mahindra Reva Electric Vehicles Ltd., Bengaluru.

Electrical vehicles in the country

4349. SHRI T. K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of electrical vehicles operating in the country; and

(b) what is the policy approach of Government towards electrical vehicles?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) and (b) In order to promote manufacturing of electric and hybrid vehicle technology and to ensure sustainable growth of the same, Department of Heavy Industry formulated a scheme namely FAME India [Faster Adoption and Manufacturing of (Hybrid) and Electric Vehicles in India] for the initial period of 2 years commencing from the April, 2015 (Phase-I), which was subsequently extended from time to time and the last extension is up to 30th September, 2018. The scheme has four (4) components *i.e.* Demand Creation, Technology Platform/ R&D, Charging Infrastructure and Pilot Project.

Under demand creation focus area of the scheme, demand incentive is available for buyers of electric/hybrid vehicles (xEVs) in the form of an upfront reduced purchase price to enable wider adoption. Since the scheme is, at present, restricted to certain areas, the Department is not centrally maintaining the data of total electrical vehicles operating in the country. However, about 1,95,317 xEVs have been supported through demand incentives under this scheme by the Government till 3rd April, 2018.

Further, to enable acceptance/promotion of this new technology, specific projects under Pilot Projects, R&D/Technology Development and Public Charging Infrastructure were also funded under the scheme. This was aimed at developing an ecosystem around electric mobility.

The notification of this scheme provides that the scheme shall be reviewed appropriately with inputs from stakeholders and based on the outcome & experience gained in Phase-I, for implementation beyond Phase-I with appropriate allocation of funds in the future.

Accordingly, the Government has initiated the process for developing a strategy to scale up transformative mobility for uptake of zero emission vehicles and ancillary technologies.

Company verification process in slovakia

- 4350. DR. V. MAITREYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Indian Defence Attache in Slovakia was tasked to do company verification process at Grand Power Banska Bystrcia Facility in 2017;
 - (b) if so, the details thereof;
 - (c) whether the Indian Embassy in Slovakia had communicated to said company